

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 645
TO BE ANSWERED ON 06th FEBRUARY, 2017

IMPOSITION OF ANTI-DUMPING DUTIES

645. SHRI M. K. RAGHAVAN:
SHRIMATI RAKSHATAI KHADSE:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government proposes to impose anti-dumping duty on certain variety of Steel products imported from China and the European Union players to safeguard domestic steel manufacturers;
- (b) if so, the details thereof along with the list of steel variety being considered for imposition of anti-dumping duty;
- (c) whether the Government has conducted or proposes to conduct antidumping investigation concerning imports of glazed/unglazed porcelain/vitrified tiles; and
- (d) if so, the details thereof along with the remedial measures being taken to help the domestic industry?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a)&(b): The Directorate General of Anti-dumping & Allied Duties (DGAD) has initiated the following anti-dumping investigations on the basis of fully documented petitions filed by the domestic industry:-

| S.No. | Product | Subject Countries | Date of Initiation | Status |
|-------|--|---|--------------------|---|
| 1 | Seamless tubes, pipes & hollow profiles of iron, alloy or non-alloy steel (other than cast iron and stainless steel) | China PR | 08.07.2015 | Final Finding Issued on 9 th December, 2016. Customs Notification is yet to be issued. |
| 2. | Cold Rolled flat products of stainless steel (anti-circumvention investigation) | China PR, Korea, European Union, South Africa, Taiwan, Thailand and USA | 19.02.2016 | Proceedings of investigation have been stayed by Hon'ble High Court of Delhi. |
| 3. | Hot Rolled flat products of alloy or non-alloy steel | China PR, Japan, Korea RP, Indonesia, Russia and Brazil | 11.04.2016 | Provisional Duty has been imposed and investigation is in process. |
| 4 | Cold Rolled flat products of alloy or non-alloy steel | China PR, Japan, Korea RP, and Ukraine | 19.04.2016 | |
| 5. | Wire Rods of alloy or non-alloy steel | China PR | 02.06.2016 | |
| 6. | Color Coated / Pre-painted flat products of alloy or non-alloy steel | China PR and European Union | 29.06.2016 | |

(c)&(d): DGAD has initiated an anti-dumping investigation on imports of "Glazed/Inglazed Porcelain/vitrified tiles in polished or unpolished finish with less than 3% water absorption", originating in or exported from China PR on 13.10.2015. The investigation is under progress.
